

National Company Law Tribunal

Allahabad Bench

CP NO.79/241-243(ALD)/2016



CA NO.31/2016

CA NO.3/17

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017

NAME OF THE COMPANY: Allahabad Galvassing Pvt Ltd

SECTION OF THE COMPANIES ACT: u/s 241-243 of Companies Act, 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	CS ADIL AR AHMAD	DOS	Respondent 1, 3, 4, 9	
2.	RAHUL SRIPAT	ADV.	Resp-1, 4, 8, 9	
3.	CS ANIL KUMAR	DOS	" "	
4.)	Mr. Vinod Kohli	Advocates for	Petitioner	
5.)	Mr. Anubha Singh			
6.)	Mr. Nitin Chandra			


Order dated 25.01.2017

CP No. 79/241-243(ALD)/2016 CA No.31/2016 CA No. 3/17

Allahabad Galvassing Pvt Ltd

In CA 31/2016 reply is filed, for the respondents 1, 2 and 9 and other respondents seek time for their reply. The petitioners in CP sought for time to file rejoinder. For rejoinder time is extended. CA 3/2017 is filed to decide preliminary objections on the maintainability of the CP. The matter be listed on 28.02.2017 for reply in CA 3/2017 and rejoinder in the CP.

List on 28.02.2017.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 25.01.2017